

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 129 of 2019

IN THE MATTER OF:

M.N. Pratap Reddy & Anr.

....Appellants

Vs.

Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. D. Abhinav Rao, Advocate

For Respondents: Mr. Jayant Mehta, Ms. Sayaree B. Malik, Ms. Vaishali Kalera, Mr. Akshay Bajpai and Mr. Rajeev Kumar, Advocates

With

Company Appeal (AT) No. 148 of 2019

IN THE MATTER OF:

M. Nandana Reddy

....Appellant

Vs.

Sri Lakshmi Narasimha Mining Co. (P) Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. S. Vivekananda, Advocate

For Respondents: Mr. Jayant Mehta, Ms. Sayaree B. Malik, Ms. Vaishali Kalera, Mr. Akshay Bajpai and Mr. Rajeev Kumar, Advocates

O R D E R

16.01.2020: At request of both the sides these matters is adjourned to **11th February, 2020** under the caption 'For Admission (After notice)'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)